

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

53

C.S.A. No. 895/(MAH)/2017

CORAM:

Present:

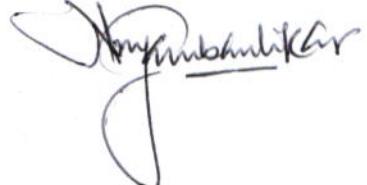
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Shashwat Realty & Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

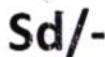
S. No.	NAME	DESIGNATION	SIGNATURE
	Ms. Niyati Jambunkar i/b Pandya & Co. (Advocate)		

ORDER

CSA 895/230-232/NCLT/MB/MAH/2017

CSA 896/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)